

(c) the cost paid to Bishi Metal in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SMT. RAM DULARI SINHA): (a) No, Sir

(b) and (c). Do not arise.

Financial Assistance for Truck Parking Complexes in Bihar

5019 DR. C P THAKUR: Will the Minister of SURFACE TRANSPORT be pleased to state

(a) whether a proposal has been received for providing financial assistance for three truck parking complexes in Bihar, and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT. (SHRI RAJESH PILOT): (a) and (b) Yes, Sir A proposal for construction of one complex for parking of Trucks near Km 627 of N.H. 28 has been received and is under examination in the Ministry in consultation with the Bihar Government

Trainees from Minority Concentration Community Polytechnics

5020. SHRI SYED SHAHABUDDIN Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply given to Starred Question No 64 on 30 July, 1987 regarding implementation of new education policy and state:

(a) the number of trainees who have passed out of the ten community polytechnics in minority concentration areas during 1986-87;

(b) the number of such trainees who belong to minority communities in that area, institution-wise; and

(c) the number of students coached during 1986-87 under the special coaching scheme for educationally backward minorities, institution-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO): (a) to (c). Information is being collected and will be laid on the Table of the House.

Women's Polytechnics

5021 SHRI B. D. PATIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) the steps taken to provide better technical education to women through Women's Polytechnics as envisaged in the new education policy; and

(b) the details of such Polytechnics established so far?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO): (a) and (b) The Programme of Action for implementation of National Policy on Education lays stress on providing better facilities for technical education for women. In this context, a Central scheme of Residential Polytechnics for Women has been approved by the Central Government and necessary action is being taken to implement the same in the current financial year.

Withdrawal of Dangerous Combination of Drugs from Market

5022. CH. RAM PRAKASH:
SHRI RAJ KUMAR RAI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a number of combinations of one or more drugs are being marketed in the country;

(b) if so, the total number of combinations of drugs permitted for marketing in the country;

(c) the procedure for grant of permission for marketing of combination of drugs;

(d) whether a number of combinations of drugs being marketed are dangerous and self poisoning which induce deaths;

(e) if so, the names of such combinations about which reports regarding ill-effect have been published in other countries; and

(f) the steps taken to withdraw these combinations of drugs?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). Since State Drugs Controllers are the licensing Authorities for manufacture of formulations, information about the number of drugs and combination of one or more drugs marketed in the country is not available with the Central Government.

(c) The combination of drugs constitute a new therapy and should be cleared by the Drugs Controller (India) as per the 'Guidelines' which would become statutory soon.

The pre-requisite conditions for the grant of manufacturing licence include a provision that only formulations containing ingredients in such quantities for which there is therapeutic justification and there is enough evidence of safety should be licensed.

(d) No, Sir.

(e) Ill effects of combinations of drugs as such have not been reported recently in the literature except the adverse reaction that may occur by simultaneous ingestion of alcohol with the drug destropoxyphene.

(f) A Sub-Committee of the Drugs Consultative Committee reviews from time to time the formulations being marketed in the country from the angle of safety, efficacy/rationality and recommends to Government withdrawal/banning of formulations considered harmful/irrational.

Construction of National Highways in Kerala

5023. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government are aware that the construction of National Highways is on a standstill in Kerala;

(b) the amount spent on National Highways in Kerala during the last three years, year-wise; and

(c) the time by which the Alleppey bypass will be completed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b). The construction work of National Highways in Kerala is not at standstill as during the last three years, the amounts mentioned below have been spent:

(Rs in lakhs)

Year	Development of National Highways	Maintenance and Repairs of National Highways
1984-85	765.95	297.49
1985-86	778.42	318.30
1986-87	896.70	452.06